

**CENTRAL ELECTRICITY REGULATORY COMMISSION**4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001
Phone: 23353503 FAX: 23753923

Petition No. 105/TL/2022

Dated 3.6.2022

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Gadag Transmission Limited, 138, Ansal Chambers-II, Bhikaji Cama Place, New Delhi-110066 to establish Transmission Scheme for Solar Energy Zone in Gadag (2500 MW); Karnataka -Part A", on Build, Own, Operate and Maintain (BOOM) basis (hereinafter referred to "Transmission System" or "Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD from Effective Date
1.	<p>Establishment of 400/220 kV, 2x500 MVA Gadag Pooling Station with 400 kV (1X125 MVAR) bus reactor 400/220 kV, 500 MVA ICT – 2 nos. 400 kV ICT bays – 2 nos. 220 kV ICT bays – 2 nos. 400 kV line bays – 2 nos. 220 kV line bays – 4 nos. 125 MVar, 420 kV reactor – 1 no. 420 kV reactor bay – 1 no. 220 kV bus coupler (BC) bay - 1 no. 220 kV transfer bus coupler(TBC) bay- 1 no.</p> <p>Future provisions: 400 kV :</p> <ul style="list-style-type: none"> • Space for 400 kV Line bay with switchable line reactor: 8 nos. • 400/220kV ICT along with associated bay: 4 nos <p>220kV :</p> <ul style="list-style-type: none"> • Bus sectionalizer bay: 2 nos. (One no. bay for each Main Bus) • Bus coupler bay: 1 nos. • Transfer Bus coupler bay: 1 nos. • Space for future 400/220kV ICT bay: 4 nos. • Space for future line bay: 8 nos. 	18 Months
2.	Gadag PS - Narendra (New) PS 400 kV (high capacity equivalent to quad moose) D/c line	
3.	400 kV GIS line bays at Narendra (new) for Gadag PS-Narendra (New) PS 400 kV D/c Line 400 GIS line bays-2 nos.	

Note:

(i) POWERGRID to provide space for 2 no. of 400 kV GIS line bays at Narendra (New) 400 kV substation for termination of Gadag PS-Narendra (New) 400 kV (high capacity equivalent to quad moose) D/C line.

(ii) The schedule of implementation of the scheme would be 18 months from the date of transfer of SPV.

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 297.00 million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Limited (RECPDCL) in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.

3. The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.

4. Based on material available on record, the Commission has, vide order dated 3.6.2022 in Petition No. 105/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.

5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Gadag Transmission Limited before the Commission can be accessed at the website <https://renewpower.in> or inspected by any person in the Commission's office by following the laid down procedure.

6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 20.6.2022 at the above noted address. The suggestions or objections received after the specified date shall not be considered.

7. The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Harpreet Singh Pruthi)
Secretary